

of which 1042 relate to service matters including reservation in services, 9 about educational matters and 5 regarding other matters. All these complaints have been taken up with the concerned Departments/Organisations.

(b) One complaint has been received from the Society of Depressed People for Social Justice and the matter has been taken up with the General Manager, Delhi Electricity Supply Undertaking.

(c) As per the instructions of the Ministry of Personnel and Training, Administrative Reforms and Public Grievances and Pension (Department of Personnel and Training), there is a Liaison Officer in each Ministry/Department and Public Sector Undertaking to ensure implementation of various instructions/directives on reservation for Scheduled Castes and Scheduled Tribes in services. The Liaison Officers are also required to inspect the rosters every year in their respective Departments/Organisations and submit inspection report to the Ministry/Departments concerned. Instructions have been issued by the Department of Personnel & Training to observe the reservation and other orders relating to the representation of Scheduled Castes/Scheduled Tribes in service strictly and instances of discrimination or deliberate infraction of the above orders are to be brought to the notice of the appropriate authorities for suitable action. As regards the reservation orders in Public Undertakings, the orders issued by the Department of Personnel and Training are not *ipso facto* applicable to Public Undertakings. Reservation in Public Undertakings is regulated by the Presidential Directives issued by the Bureau of Public Enterprises, Ministry of Finance from time to time.

[English]

Enquiry into riots in Delhi

3325. SHRI NARAYAN  
CHOUBEY :  
SHRIMATI GEETA  
MUKHERJEE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Enquiry Committee headed by the Additional Commissioner of Police, Shri V. P. Marwah, was appointed to enquire into the conduct of the Police during the riots in Delhi following the assassination of Smt. Indira Gandhi;

(b) if so, whether the Enquiry has been completed and the report submitted; if so, the details and action taken if any, against any officials; and

(c) if the report has not been submitted, time by which it is expected ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) and (c) The Enquiry Report is still awaited.

#### Wasteland Development

3326. SHRI H. M. PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that the National Wasteland Development Board has been given an annual target of vegetating 5 million hectares of wasteland;

(b) whether Government are aware that the amount has been set aside for the entire conservation programme;

(c) the estimated cost of 'vegetating' say 100 hectares of wasteland; and

(d) within what period Government intend to accomplish the entire programme of 'greening' the available wasteland ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) :

(a) The Government have taken a decision to set up a National Wastelands Development Board with the object of bringing 5 million hectares of land every year under fuelwood and fodder plantation.

(b) Government allocates funds every year for the conservation programme undertaken.

(c) The cost of afforestation (vegetating) varies depending on factors such as the nature and depth of soil, topography, availability of labour, and the number of plants raised per hectare.

(d) The available wasteland will be covered as part of the programme to bring 5 million hectares of land every year under fuelwood and fodder.

#### Anti-National activities in Border Districts of Gujarat

3327. SHRI DIGVIJAY SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) how many cases of anti-national activities have been detected in the border districts of Gujarat;

(b) how many of them are of subversion and how many of economic offences;

(c) whether such cases have increased during the last five years; and

(d) any new steps being taken to strengthen border security ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (d) Information is being collected and will be laid on the Table of the House.

#### Proposals for Absorption of Modern Technology

3328. SHRI K. P. UNNIKRISHNAN : Will the PRIME MINISTER be pleased to state :

(a) whether he has directed the Ministry of Science and Technology to prepare specific proposals to achieve absorption of modern high technology, fuller utilisation of capacity and improvement in productivity;

(b) if so, whether the Ministry have set up any Study Group in pursuance of this directive;

(c) whether the Ministry finalised its proposals in this regard; and

(d) if not, when the Ministry hope to submit their proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) and (b) The Prime Minister in his Broadcast to the nation on January 5, 1985 has stated that improvement in productivity, absorption of modern technology, and fuller utilisation of capacity must acquire the status of a national campaign and that he has asked the Ministries of Science & Technology and Industries to prepare specific proposals to achieve these objectives.

(c) and (d) The proposals are being formulated.

#### Tourists to India under 'Ashok Young Explorers Travel Plan'

3329 SHRI EDUARDO FALEIRO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of tourists expected to visit India in a year under 'Ashok Young Explorers Travel Plan';

(b) the total amount of foreign exchange likely to be earned by the Ashoka Group under this plan ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) Nearly 2,500 foreign students/youth are expected to utilise the Ashok Young Explorers Travel Plan during 1985;

(b) under this 'Plan', the foreign exchange earnings to the Ashok Group are estimated at about Rs. 55 lakhs.